

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 30

IA 240/2024 IN C.P. (IB)/2205(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

STATE BANK OF INDIA

V/s

JET AIRWAYS INDIA LIMITED

Section 7 Sec 60(5) Rule 11 of NCLT, 2016

ORDER

IA 240/2024

The Interim Order in this matter by the Bench shall continue. List this matter on Board on **10.04.2024**.

-sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh